

Sl.No.	Name of the State/UT	2008-09	2009-10	2010-11
15.	Maharashtra	254.23	150.51	217.50
16.	Manipur	196.76	130.14	305.91
17.	Meghalaya	75.65	25.64	73.60
18.	Mizoram	19.60	6.58	40.45
19.	Orissa	367.34	448.66	591.15
20.	Punjab	94.00	35.38	130.28
21.	Rajasthan	93.14	168.81	179.45
22.	Sikkim	0.00	0.00	0.00
23.	Tamil Nadu	474.37	366.18	421.49
24.	Tripura	10.81	21.36	6.20
25.	Uttar Pradesh	700.21	718.82	612.36
26.	Uttarkhand	63.02	53.60	132.60
27.	West Bengal	641.12	543.22	591.74
Union Territories				
1.	Chandigarh	0.00	10.50	0.00
2.	Delhi	193.55	170.24	249.67
3.	Puducherry	15.63	13.36	6.55
TOTAL		6476.38	6155.94	8225.64

Establishment of DTC and PTC in hospitals

1452. SHRI ANIL MADHAV DAVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Drugs and Therapeutics Committee (DTC) and Pharmacy and Therapeutics Committee (PTC) have been established in hospitals to provide patients more efficient and rational use of medicines based on the recommendation by World Health Organisation (WHO);

(b) if so, the details thereof, State-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) 'Health' is a state subject and it is the responsibility of the State Government to establish such committees in the hospitals under their jurisdiction. As far as the Central Government Hospitals viz. Safdarjung Hospital, Dr. RML Hospital and LHMC and Smt. S. K. Hospital are concerned a new Drug approval committee has been constituted in Dr. RML Hospital to monitor the

introduction of medicine in the formulary. The same committee is also authorized for deletion of drugs based on the inputs from user department. In addition, an antibiotic policy committee is constituted by the Medical Superintendent for efficient and rational use of antibiotics. Hospital Drug Formulary Committee and Hospital Drug Purchase Committee are functioning in LHMC. which follow and practice majority of elements of a Drug and Therapeutic Committee. However, Safdarjung Hospital has not constituted DTC and PTC.

Spending on healthcare

1453. SHRI T.M. SELVAGANAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government is considering to increase the total expenditure on health to 2.5 per cent of the GDP;

(b) if so, the details thereof;

(c) whether it is also a fact that currently India's spending on health is much lower than that of other developing nations; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The Planning Commission in their document – “Faster, Sustainable and More inclusive Growth: An Approach to the 12th Five Year Plan”, aims at raising the total public health expenditure to 2.5% of GDP by the end of the Twelfth Plan.

(c) and (d) According to World Health Statistics 2011 published by World Health Organization (WHO), the total expenditure on health as a percentage of Gross Domestic Product (GDP) in 2008, for India is 4.2% as compared to expenditure on health in respect of some select developing countries, e.g. China 4.3%, Bangladesh 3.3%, Indonesia 2.3%, Malaysia 4.3%, Pakistan 2.6%, Sri Lanka 4.1% and Thailand 4.1%.

Ayush Gram Yojana

1454. SHRI RAJKUMAR DHOOT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has launched Ayush Gram Yojana (AGY) to promote Ayurvedic, Unani, Homoeopathy and Siddha systems of treatment in rural areas of the country;

(b) if so, the details thereof; and

(c) the status of implementation of AGY in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): . (a) to (c) Government of India has not launched AYUSH Gram Yojana to promote Ayurvedic, Unani, Homoeopathy and Siddha Systems of Treatment in rural areas of the country as on date.